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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10981/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Kamrup (M)

Dated Guwahati, the 11 November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJK/ Acctt/11528, dated 25.10.2024

Sir,

With reference to the above, I am directed to inform you that Shri Priyangshu Bordoloi, Special Judicial Magistrate, Kamrup(M), Guwahati has been allowed to avail LTC for the block period of 2022-2024 for travelling from Guwahati to Udaipur Via Delhi-Jaipur and return tentatively w.e.f. 07.12.2024 till 13.12.2024 along with his mother, Smti Rupali Bordoloi (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

However, as he is availing LTC during court working days from 07.12.2024 to 13.12.2024, therefore, he is requested to obtain leave for those days separately from his Controlling Officer.

Further, he has been allowed to draw an advance payment of 80% towards his proposed LTC for the block period 2022-2024 as per relevant rules.

Shri Bordoloi may be informed accordingly.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10982-10985/2024/A.

Dated 11th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Priyangshu Bordoloi, Special Judicial Magistrate, Kamrup(M), Guwahati .
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

CA
11/11/2024
REGISTRAR (VIGILANCE)

11/11/24